NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956</u>

3.	Vivek H. Shoh	Advocatc	Petitioner	Violetie
2.	Konal P Varshnav	Abroale	let tioner	how!
1.	Amalpushp Shroti	Advocate	Res. N. 2	All I
S.NO	. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned advocate Mr. Vivek Shah present for Petitioner. Learned Advocate Mr. Amalpushp Shroti present for Respondent No. 2. None present for other Respondents.

Orders in IA 19/2016, 20/2016, 21/2016, 22/2016 pending.

List the Main TP on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of May, 2017.